

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 198 OF 2015

Dated: 23rd March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Power Grid Corporation of India Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1
Mr. Bipin Gupta for R.3 to 5
Mr. R.B. Sharma for R.13

ORDER

Learned counsel for Respondent Nos. 3 to 5 seeks three weeks time to file reply. He may file the same on or before 18.04.2016 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 03.05.2016 after serving copy on the other side.

List the matter on **16.05.2016**.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**